

for extension of this line upto Dasgaon was included in the recommendations of the Working Group on Railways for 1980-85, but was not included by the Ministry of Railways in their final proposals received from them after the finalisation of their total plan outlay for 1980-85.

नेपा नगर अखबारी कागज कारखाने में
रोजगार —

5042. श्री शिव कुमार सिंह ठाकुर: क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि क्या यह सच है कि नेपा नगर स्थित अखबारी कागज के कारखाने में स्थानीय लोगों को रोजगार नहीं दिया जाता है?

उद्योग मंत्रालय में राज्य मंत्री (श्री चरण-जीत चानन): सूचना इकट्ठी की जा रही है तथा सभा पटल पर रख दी जाएगी।

कम विकसित राज्यों को अधिक केन्द्रीय
सहायता

5043. श्री शिव कुमार सिंह ठाकुर: क्या योजना मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या मध्य प्रदेश जैसे कम विकसित राज्यों को अधिक केन्द्रीय संसाधनों का आवंटन करने का कोई प्रस्ताव सरकार के विचाराधीन है; और

(ख) यदि हां, तो इस बारे में व्यापार क्या है?

योजना और श्रम मंत्री (श्री नारायण दत्त तिवारी): (क) फरवरी, 1981 में राष्ट्रीय विकास परिषद द्वारा अनुमोदित छठी पंचवर्षीय योजना में राज्यों को केन्द्रीय सहायता के आधे अधिकतम गाडगिल फार्मूले और बाजार ऋणों के अधिक आवंटन, आदि के जरिए मध्य प्रदेश जैसे अल्प विकसित राज्यों को अधिक संसाधनों के अंतरण की व्यवस्था है। इसके अलावा, ऐसे राज्यों को अधिक केन्द्रीय संसाधन आवंटित करने के लिए और कोई प्रस्ताव विचाराधीन नहीं है।

(ख) प्रश्न उपस्थित नहीं होता।

Reservation of percentage of Jobs for Ex-servicemen by Central and State Governments

5044. PROF. NARAIN CHAND PARASHAR: Will the Minister of DEFENCE be pleased to state:

(a) whether Central and State Governments have ensured the reservation of a certain percentage of vacancies for Ex-Service-men.

((b) if so, the exact percentage reserved by Central Government and each one of the States separately in Government Departments/Public Undertakings;

(c) whether Government have any mechanism to ensure that the Ex-servicemen are getting their due share as fixed by Government Departments/Public Undertakings at the Centre and the States; and

(d) if so, the nature thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) The Central Government and most State Governments have reserved certain percentage of jobs for ex-servicemen,

(b) The exact percentage of reservation is as under:—

	Group 'C'	Group 'D'
(i) Central Government	10%	20%
(ii) Central Public Sector Undertakings	14½%	24½%
(iii) Nationalised Banks	10%	20%
(iv) Para Military Forces	10% of the posts of Assistant Commandants.	
(v) State Governments	As per statement attached at Appendix 'A'.	

(c) and (d). To ensure implementation of reservations, a monitoring system has been evolved and an officer in each Ministry/Public Sector Undertakings has been designated for

this purpose. As far as the State Governments are concerned, they have also been requested to set up similar monitoring systems.

APPENDIX 'A'

*Reservation of vacancies for Ex-Servicemen State Governments and Union Territories
Class III and IV Posts*

Sl. No.	State/Union Territory	Percentage of vacancies		Remarks.
		Class III	Class IV	
1	2	3	4	5
1	Andhra Pradesh	2%	2%	
2	Andaman & Nicobar . . .	10%	20%	
3	Arunachal Pradesh	10%	20%	
4	Assam	
5	Bihar	
6	Chandigarh	10%	20%	
7	Dadra, Nagar Haveli . . .	10%	20%	
8	Delhi	10%	20%	
9	Goa, Deman & Diu	10%	20%	
10	Gujarat	10%	20%	
11	Haryana	20%	20%	
12	Himachal Pradesh	20%	20%	Only in non-technical
13	Jammu & Kashmir	5%	10%	
14	Karnataka	10%	10%	
15	Kerala	
16	Lakshadweep	10%	20%	
17	Madhya Pradesh	9%	14%	
18	Maharashtra	15%	15%	
19	Manipur	10%	20%	
20	Meghalaya	
21	Mizoram	10%	20%	
22	Nagaland	
23	Orissa	
24	Pondicherry	10%	20%	
25	Punjab	20%	20%	

1	2	3	4	5
26	Rajasthan	12½%	12½%	60% posts in the Armed Constabulary also reserved.
27	Sikkim	15%	15%	
28	Tamil Nadu	10%	
29	Tripura	2%	2%	
30	Uttar Pradesh	3%	3%	
31	West Bengal	10%	20%	

RESERVATION IN CLASS I AND II POSTS OF STATE GOVERNMENTS AND UNION TERRITORIES

1	ANDHRA PRADESH	Non Technical Medical Engineering	-2% -5% -32%
2	HARYANA	In all posts	-5%
3	HIMACHAL PRADESH	Non-technical Class I Class II	25% 30%
4	KARNATAKA	In all posts	10%
5	MADHYA PRADESH	Public Health, Public Works and Education	50% only ECOs and SSCOs eligible for reserved posts.
6	PUNJAB	PCS (Executive)	20%
7	UTTAR PRADESH	In all posts	8% only SCOs and disabled ex-servicemen eligible
8	WEST BENGAL	Class I Class II	10% 15%

Extension to retired officials of Chief Labour Commission organisation
5045. PROF. NARAIN CHAND PARASHAR: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that three officers of Chief Labour Commissioner's Organisation were given extension during 1980-81;

(b) whether one of the three officers, who were given extension, was dismissed from service twice;

(c) if so, whether the guidelines laid down by the Government for grant of extension were followed in the above cases; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI-MATI RAM DULARI SINHA): (a) Yes, Sir.